

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
VACATION COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.05.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.28/BB /2017	-	Admission	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Counsel S. H. S. SHAFIULLA H. S. Shafiulla mobno: 9900203250	Sunrise Petitioner	S. H. S. SHAFIULLA

ORDER

Counsel for petitioner is present. The matter is listed today and heard on the objection. He requested time to comply the objections and also to satisfy the Tribunal about the limitation to recover the money from Respondents. List on 1.6.2017.


Member (J)